

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 97(ND)/2010  
CA NO.

CORAM:

PRESENT: SH. R.VARADHARAJAN  
Hon'ble Member (J)

Shri.R.VARDHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 19.08.2016

NAME OF THE COMPANY: **Mr. Gaurav Chorpa**  
**V/s.**  
**M/s. Profrom Ineriors Pvt. Ltd.**


SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013.

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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**Order**

For orders, see order in CP 41(ND)/2010.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(Shri R. VARDHARAJAN)  
MEMBER (J)

19<sup>th</sup> August, 2016  
(P.K. SUD)